

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **08.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/76/2020 IN CP/433/IB/2018
NAME OF PETITIONER : J Karthiga (Liquidator) of M/s KCT steels Pvt Ltd
NAME OF RESPONDENT :
SECTION : 54(1) of IBC

ORDER

Matter is called. There is no representation on behalf of the Petitioner.

List this matter on **25.08.2021** for appearance of the Petitioner.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

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**(R. SUCHARITHA)
MEMBER (JUDICIAL)**